

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1109

ANSWERED ON:04.12.2015

Cases of Influenza-A H1N1

Adityanath Shri Yogi;Bhamre Dr. Subhash Ramrao;Danve Shri Raosaheb Patil;Devi Smt. Rama;Gopal Dr. K.;Hansdak Shri Vijay Kumar;Khaire Shri Chandrakant Bhaurao;Misra Shri Pinaki;Nath Shri Chand;Owaisi Shri Asaduddin;Rao Shri Rayapati Sambasiva;Tadas Shri Ramdas Chandrabhanji;Venugopal Dr. Ponnusamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cases of Influenza-A H1N1 (Swine Flu) and related deaths reported in the country during each of the last three years and the current year, State/ UT-wise;

(b) whether the Government has reviewed the preparedness of the States/ UTs and adequacy of availability of drugs and vaccines to deal with this seasonal disease ahead of winter;

(c) if so, the details and the outcome thereof indicating the financial and technical assistance including drugs/vaccines provided to the States/UTs for prevention, diagnosis and treatment of Influenza-A H1N1, State/UT-wise; and

(d) the further measures being taken by the Government for proper management of seasonal epidemic like Influenza-A H1N1 and creation of health infrastructure for its detection and treatment?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a): The State/UT-wise details of cases of Influenza A H1N1 and related deaths reported from various parts of the country for last three years and current year are given at Annexure. All the reported deaths may not have occurred only due to Influenza A H1N1 infection but may also be due to co-morbid conditions and due to patients being immuno-compromised.

(b) & (c): Meetings have been held at the level of Union Minister of Health and Family Welfare, Union Secretary (H) and DGHS to review preparedness for Influenza A H1N1 for the ensuing winter months. Advisories have been issued in the month of September and October 2015 to the Chief Secretaries and Principal Secretaries of Health of the States/ UTs. The Senior officers of the Ministry of Health & Family Welfare held video conferences with Health Secretaries / Directors of Health Services of the affected States on 6.10.2015 and 24.11.2015. MOHFW is in regular touch with affected State Governments/UTs to ascertain and resolve difficulties, if any.

States have provided details of drugs available with them. As per the information provided by 18 States, they have maintained stock of drugs.

The States of Punjab, Jammu and Kashmir and Chattisgarh have been provided with the drug Oseltamivir from the Central stock.

(d): The Central stock of drug Oseltamivir and laboratory reagents have been reviewed. In addition to the existing stock 3,00,000 adult and 30000 pediatric formulations have been procured. Further, 15000 laboratory diagnostics have been procured, part of which is for supporting 29 Virus Research Diagnostic Laboratories (under Indian Council of Medical Research) that have the capacity for testing Influenza A H1N1.

The affected States have identified isolation and critical treatment facilities for detection and treatment of Influenza.

Guidelines for vaccination of high risk groups, risk categorization, clinical management and ventilator management have been reviewed and circulated among the States. These have been also posted on the Ministry's website.

Training for Master Trainers in Ventilatory/ ICU management is also provided to doctors from State Governments by MoHFW.

To raise the awareness about Influenza among general public, IEC campaign is undertaken in national and local newspapers and through Radio and Television.

A control room is functioning from Ministry of Health and Family Welfare. The situation is being monitored on daily basis.

Annexure

Influenza A H1N1 (Swine Flu) – State/UT- wise, Year- wise from 2012 to till date

(As on 29th November, 2015)

S. No. State Jan,2012-Dec,2012 Jan, 2013- Dec, 2013 Jan, 2014- Dec, 2014 Jan, 2015- 29th Nov, 2015

C D C D C D C D

1. Andaman & Nicobar 0 0 0 0 0 4 0

2. Andhra Pradesh 326 34 71 8 10 5 256 36

3. Arunachal Pradesh 0 0 0 0 0 0 0

4. Assam 0 0 0 0 0 0 31 4

5. Bihar 0 0 0 0 0 0 352 6

6. Chandigarh(UT) 1 0 37 5 0 0 23 7

7. Chhattisgarh 10 3 1 1 0 0 238 53

8. Dadra & Nagar Haveli 0 0 0 0 0 26 6
9. Daman & Diu 0 0 0 0 0 5 1
10. Delhi 78 1 1511 16 38 1 4288 12#
11. Goa 9 0 0 0 1 1 193 19
12. Gujarat 101 30 989 196 157 55 7149 509
13. Haryana 18 5 450 41 5 0 430 57
14. Himachal Pradesh 2 2 0 0 0 0 117 26
15. Jammu & Kashmir 0 0 76 2 0 0 495 20
16. Jharkhand 0 0 0 0 0 0 16 6
17. Karnataka 878 48 122 19 303 33 3548 91
18. Kerala 623 14 10 1 62 15 923 76
19. Lakshadweep 0 0 0 0 0 0 0
20. Madhya Pradesh 151 26 113 32 17 9 2426 363
21. Maharashtra 1551 135 643 149 115 43 8568 897
22. Manipur 0 0 0 0 0 5 2
23. Meghalaya 0 0 0 0 0 1 0
24. Mizoram 0 0 20 1 0 0 4 0
25. Nagaland 0 0 0 0 0 4 0
26. Orissa 2 0 0 0 0 75 13
27. Pondicherry 63 2 0 0 0 0 57 4
28. Punjab 13 4 183 42 27 6 294 57
29. Rajasthan 343 60 865 165 64 34 6818 463
30. Sikkim 0 0 0 0 0 0 0
31. Tamil Nadu 750 40 37 6 58 8 826 26
32. Telangana* - - - - 78 8 2926 97
33. Tripura 0 0 0 0 0 0 0
34. Uttarakhand 1 1 24 7 0 0 98 13
35. Uttar Pradesh 124 0 98 8 2 0 1573 48
36. West Bengal 0 0 3 0 0 0 542 30
Cumulative Total 5044
405
5253 699 937 218 42311
2942

Abbreviations: C-Cases, D- Deaths

*Telangana State has reporting separately since 2014 after separation from Andhra Pradesh

#Deaths reported by Govt. of NCT of Delhi, are that of residents of Delhi